95	Written Answers	FEBRUARY 28, 1994
19	Iran	(a)
20	Israel	offered a bilateral is
21	· Italy	(b)
22	Japan	of these Pakistan t
23	South Korea	(c) 1
24	. Lithuania	Indo-Pak Confidenc
25	. Mexico	stands at
26	. Mongolia	THE
27	. Netherlands	AFFAIRS (c) On 2
28	. New Zealand	papers re
29	. Nigeria	Tulbal Na peace ar
30	. Norway	additional
31	. Philippines	and the li were hand
32	2. Poland	Gov
33	3. Portugal	and cons subjects
34	I. Spain	difference
35	5. Sri Lanka	through bi move forw
36	S. Sweden	normalisat with the S
37	7. Switzerland	With the S
38	3. Thailand	February,
39). U.K.	counter-pr contained
40). U.S.A.	including
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[Translation]

Package of Proposals to Pakistan

*74. SHRI DATTATRAYA BANDARU:

PROF. PREM DHUMAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have offered a package of proposals over bilateral issues to Pakistan:

Written Answers

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- (b) if so, the salient features of each of these proposals and the reaction of Pakistan thereto; and
- (c) the stage at which the revival of Indo-Pak Joint Commission and Confidence Building Measures (CBMS) stands at present?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) On 24th January, 1994, six non-papers relating to Siachen, Sir Creek, Tulbal Navigation Project, maintenance of peace and tranquillity along the LOC, additional Confidence Building Measures and the India-Pakistan Joint Commission were handed over to Pakistan.

Government have made specific and constructive suggestions on these subjects with the aim to resolving differences with Pakistan peacefully and through bilateral negotiations as well as to move forward in the overall process of the normalisation of relations in accordance with the Shimla Agreement.

Pakistan has conveyed on 19 February, 1994 its comments and counter-proposals to the suggestions contained in all the six Indian non-papers, including those on India-Pakistan Joint Commission and additional Confidence Building Measures, which are presently under consideration with the Government.

[English]

Prasar Bharati Act, 1990

*75. SHRI CHITTA BASU:

SHRI BIR SINGH MAHATO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 has not been made effective so far;
 - (b) if so, the reasons therefor; and
- (c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) and (c) Government are considering amendments to Section 11(1), 11(2), 15(7) and 25 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 before the Act is brought into force, with a view to obviate operational difficulties when the Act becomes operational. No target date can, however, be specified.

[Translation]

Mini Steel Plants

*76. SHRI GUMAN MAL LODHA:

SHRI NITISH KUMAR:

Will the Minister of STEEL be pleased to state:

- (a) whether several mini steel plants in the country have been declared sick during the years 1992-93 and 1993-94;
- (b) if so, the reasons therefor and the number of such units; and
- (c) the steps proposed to be taken to revive such steel plants?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c) The Sick Industrial Companies (Special Provisions) Act 1985 (SICA), as amended from time to time, has specified certain financial parameters under which an industrial company is categorised as a "sick industrial company". In terms of these provisions of SICA, the Board for Industrial and Financial Reconstruction (BIFR) has, till January 94, declared eight . electric arc furnace units sick during the years 1992-93 and 1993-94. Out of these, winding up notice has been issued in one case, while action for the remaining cases is being taken by the BIFR as per the provisions of SICA.

[English]

Pak Propaganda on Kashmir Issue

*77. SHRI SANAT KUMAR MANDAL:

SHRI TARA CHAND KHANDELWAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan had raised Kashmir issue at the meeting of the UN Commission on Human Rights held recently at Geneva; and
- (b) if so, the details thereof and the response of the Indian delegation thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) Pakistani delegation at the ongoing session of the UN Commission